

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.149
ANSWERED ON 03.02.2025

IMPLEMENTATION OF A NEW ELECTRICITY POLICY

149 DR. AJEET MADHAVRAO GOPCHADE:

Will the Minister of **POWER** be pleased to state:

- (a) whether Government is intending to develop and implement a New Electricity Policy, if so, the summary of its main features, including the policy's goals and objectives;
- (b) whether major stakeholders and State Governments will be included in the policy formulation process, details thereof, if not, the reasons therefor, the feedback State Governments have provided regarding this issue; and
- (c) the measures the Central Government has undertaken in collaboration with State Governments to combat electricity theft, the specific details for each State?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b) : The Central Government intends to formulate a new Electricity Policy to align with the vision of Viksit Bharat by 2047. As per Section 3 of the Electricity Act, 2003, the National Electricity Policy is prepared in consultation with State Governments and Central Electricity Authority.

(c) : The Electricity Act, 2003 includes various provisions to combat electricity theft. Additionally, Central Government has launched the Revamped Distribution Sector Scheme (RDSS) in July, 2021 with the objective of improving the operational efficiency and financial sustainability of the electricity distribution utilities in the country. The scheme aims to reduce pan-India Aggregate Technical and Commercial (AT&C) losses to 12-15% and the difference between Average Cost of Supply (ACS) – Average Revenue Realized (ARR) to zero. Under RDSS, smart metering works covering 19.79 crore consumers, 52.53 lakh distribution transformers and 2.11 lakh feeders have been sanctioned to 45 DISCOMs/ Power Departments i.e., distribution utilities in 28 States/ UTs.

Smart metering which facilitates energy accounting and energy auditing without any human intervention, has been identified as a key initiative under the scheme to identify theft-prone pockets and high loss areas. Prepaid smart metering of consumers is also one of the major components under the scheme which would help in improving the collection efficiency of distribution utilities. The state-wise details of sanctioned Smart Metering works are provided at **Annexure-I**.

Further, the scheme also provides financial assistance to distribution utilities for carrying out infrastructure works. These include replacement of bare conductors with covered conductors, using Low Tension Aerial Bundled (LT AB) cables and High Voltage Distribution System (HVDS) etc. which would help to combat theft. The state-wise sanctioned cost of Distribution Infrastructure and Smart Metering works under RDSS is provided at **Annexure-II**.

**ANNEXURE REFERRED IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 149
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State wise Smart Metering Works sanctioned under RDSS

Sl. No.	States/ UTs	Consumer Meters	DT Meters	Feeder Meters
1	A & N Islands	83,573	1,148	114
2	Andhra Pradesh	56,08,846	2,93,140	17,358
3	Arunachal Pradesh	2,87,446	10,116	688
4	Assam	63,64,798	77,547	2,782
5	Bihar	23,50,000	2,50,726	6,427
6	Chhattisgarh	59,62,115	2,10,644	6,720
7	Delhi	-	766	2,755
8	Goa	7,41,160	8,369	827
9	Gujarat	1,64,81,871	3,00,487	5,229
10	Himachal Pradesh	28,00,945	39,012	1,951
11	Jammu and Kashmir	14,07,045	88,037	2,608
12	Jharkhand	13,41,306	19,512	1,226
13	Kerala	1,32,89,361	87,615	6,025
14	Madhya Pradesh	1,29,80,102	4,19,396	29,708
15	Maharashtra	2,35,64,747	4,10,905	29,214
16	Manipur	1,54,400	11,451	357
17	Meghalaya	4,60,000	11,419	1,324
18	Mizoram	2,89,383	2,300	398
19	Nagaland	3,17,210	6,276	392
20	Puducherry	4,03,767	3,105	180
21	Punjab	87,84,807	1,84,044	12,563
22	Rajasthan	1,42,74,956	4,34,608	27,128
23	Sikkim	1,44,680	3,229	633
24	Tamil Nadu	3,00,00,000	4,72,500	18,274
25	Tripura	5,47,489	14,908	473
26	Uttar Pradesh	2,69,79,056	15,26,801	20,874
27	Uttarakhand	15,87,870	59,212	2,602
28	West Bengal	2,07,17,969	3,05,419	11,874
	Grand Total	19,79,24,902	52,52,692	2,10,704

ANNEXURE REFERRED IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 149
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State wise Distribution Infrastructure and Smart Metering Works sanctioned under RDSS

(Amount in Rs. Crores)

S. No.	States/ UTs	Sanctioned cost of Smart metering works	Sanctioned Cost of Distribution Infrastructure works	Total Sanctioned Cost
	1	2	3	4=2+3
1	Andaman & Nicobar Islands	54	462	516
2	Andhra Pradesh	4,128	10,687	14,814
3	Arunachal Pradesh	184	1,042	1,226
4	Assam	4,050	3,395	7,444
5	Bihar	2,021	8,406	10,427
6	Chhattisgarh	4,105	3,964	8,070
7	Delhi	13	324	337
8	Goa	469	247	716
9	Gujarat	10,642	6,089	16,731
10	Haryana	-	6,797	6,797
11	Himachal Pradesh	1,788	2,327	4,115
12	Jammu & Kashmir	1,064	4,771	5,835
13	Jharkhand	858	3,344	4,202
14	Karnataka	-	34	34
15	Kerala	8,231	3,011	11,243
16	Ladakh	-	876	876
17	Madhya Pradesh	8,911	9,384	18,295
18	Maharashtra	15,215	17,209	32,424
19	Manipur	121	615	737
20	Meghalaya	310	1,232	1,542
21	Mizoram	182	319	500
22	Nagaland	208	461	668
23	Puducherry	251	84	335
24	Punjab	5,769	3,873	9,642
25	Rajasthan	9,715	17,427	27,142
26	Sikkim	97	416	514
27	Tamil Nadu	19,235	9,568	28,803
28	Telangana	-	120	120
29	Tripura	319	598	917
30	Uttar Pradesh	18,956	21,612	40,568
31	Uttarakhand	1,106	1,717	2,823
32	West Bengal	12,670	7,223	19,893
	Grand Total	1,30,671	1,47,635	2,78,306
